

16

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

CA(CAA) No. 99/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2017**

Name of the Company: GIPCL Projects & Consultancy Co. Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	PAVAN S. GODIAWALA	ADVOCATE	APPLICANT	<i>[Signature]</i>
2.				

ORDER

Learned Advocate Mr. Pavan Godiawala present for Applicant.

At request of Learned Counsel for Applicant.

List the matter on 06.10.2017.

[Signature]
**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 20th day of September, 2017.